

(c) The orders for conferment of Maharatna status of IOC, NTPC, ONGC and SAIL have already been issued on 19.5.2010.

**Bio-diversity mapping by PSUs**

972. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether any bio-diversity mapping exercises are undertaken by the Public Sector Undertakings (PSUs) which are being set up in the country;

(b) what measures are undertaken by the public companies to ensure minimal adverse fallouts on the surrounding environments; and

(c) whether the PSUs engage reputed organizations while engaging in corporate social responsibility schemes in the field of social and environment issues?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) Public Sector Enterprises are required to seek environmental clearance from competent authority while commissioning their projects in the States. No information is maintained centrally in the Department of Public Enterprises in this regard as the Central Public Sector Enterprises (CPSEs) fall within the administrative control of various Ministries/Departments.

(c) Guidelines issued by Government on 'Corporate Social Responsibility for CPSEs' vide O.M. dated 9.4.2010 provide for implementation of project activities identified by CPSEs in CSR by specialized agencies and not by staff of the CPSE concerned. Specialize agencies could work singly or in tandem with other agencies.

**Agitation of HMT employees at Kalamassery**

973. SHRIP. RAJEEVE:

PROF. P.J. KURIEN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the employees of Hindustan Machine Tools (HMT) unit at Kalamassery (Kerala) are on sathyagraha and hunger strike from 1 January, 2010 onwards;

(b) if so, the details thereof;

(c) the action taken by Government to find an amicable solution to the ongoing agitation of employees of HMT, Kalamassery;

(d) whether Government actively consider the merger of HMT, Kalamassery with the Heavy Engineering Corporation (HEC) or with any other PSU; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) Yes, Sir. The officer bearers of the Registered Unions